

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 464/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017

NAME OF THE COMPANY: Movis Crop Film Production Ltd

SECTION OF THE COMPANIES ACT:101-104

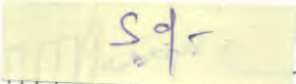
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

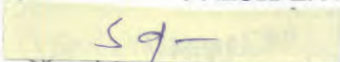
ORDER

Learned counsel for the respondent RD states that a copy of the RD report shall be furnished to the counsel for the petitioner within one week which has already been filed and is on record. Reply affidavit, if any, be filed within a week thereafter with a copy in advance to the counsel for RD.

Learned counsel for the petitioner undertakes to file the paper book as per the general directions already issued.

List on 10.03.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)